

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 93 & 94 of 2014**

**Dated : 1<sup>st</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission  
& Anr ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Raunak Jain for R-2

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **13<sup>th</sup> October, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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